## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 359 OF 2017 & IA NO. 897 OF 2017

**Dated:** 30<sup>th</sup> July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rama Shanker Awasthi ... Appellant(s)

Vs.

Lanco Anpara Power Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Pulkit Aggarwal Ms. Anushree Bardhan Mr. Shubham Arya Mr. Rajiv Srivastava

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.

Mr. Avijeet Lala Ms. Astha Sharma

Ms. Shikha Pandey for R-1

Mr.Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-2

Mr. C.K. Rai

Mr. Sachin Dubey for R-3

## **ORDER**

List the matter for hearing on <u>01.08.2018</u>, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/Pr